GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2721 ANSWERED ON:13.03.2013 RATIO OF PROMOTION Sayeed Muhammed Hamdulla A. B.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the ratio in which the Promotee Assistants and Direct Recruit Assistants were being promoted to the Section Officer Grade prior to Cadre restructuring undertaken during early 1990s;
- (b) whether the Committee of Secretaries, while considering Cadre restructuring of CSS, had recommended promotion of Promotee Assistants and Direct Recruit Assistants to the Section Officer Grade in the ratio of 75:25;
- (c) if so, the details of the current ratio in which these two categories of Assistants are being promoted to Section Officer Grade;
- (d) whether the two categories are different from the recommendations of Committee of Secretaries; and;
- (e) if so, the justification therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

- (a): No ratio has been prescribed for either Promotee or Direct Recruit category Assistants for promotion to the grade of Section Officer. Promotions to the grade of Section Officer are made through two streams, viz.,
- (i) by seniority and
- (ii) by holding Limited Departmental Competitive Examination (LDCE). In both the streams, all eligible Assistants, whether direct recruit or promotee are participating.
- (b): No such recommendation has been made by Committee of Secretaries.
- (c): No ratio is prescribed.
- (d) & (e): The question does not arise in view of (b) above.